NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1219/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES:

Maxsun Marine Services FZE

V/s.

Dolphin Offshore Enterprises (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Apura Melita	Advocate for Cosp. Delitor	Akdlehta.
2.	Mohitroo Jadhar	Advotate. oft. Creditor	Akih.

ORDER

CP No. 1219/ I&BP/NCLT/MB/MAH/2017

First Call: Pass Over for filing withdrawal memo.

Second Call: On the memo of withdrawal filed by the Petitioner Counsel, this Petition is hereby dismissed as withdrawn, giving liberty to Petitioner to proceed in accordance with

law.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Encl: Withdrawal memo